COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 234 OF 2018

Dated: 22nd November, 2018

In the matter of:

The Tata Power Company Limited (Distribution)....Appellant(s)Vs.Vs.Maharashtra Electricity Regulatory Commission & Ors.....Respondent(s)

<u>ORDER</u>

The Bench could not assemble today. As agreed by the parties, list the matter on <u>17-12-2018</u>.

Court Master/PPS

tpd